

Annexure-8

Name of the Corporate Debtor : Cane Agro Energy (India) Limited;

Date of commencement of CIRP: 30/04/2021; List of Creditors as on 04/09/2023

Operational creditors (other than Workmen and Employees and Government Dues)
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Krantiagrani Dr. G.D. Bapu Lad Sahakari Sakhar Karkhana	18-05-2021	70,26,667	70,26,667	Operational creditors (other than Workmen and Employees and Government Dues)	NA	NA	NA	-	NA	NA	-	-	
2	Satara Minerals	19-05-2021	10,25,787	6,80,390	Operational creditors (other than Workmen and Employees and Government Dues)	NA	NA	NA	-	NA	NA	3,45,397	-	

3	Shri Gurudatt Sugars Marketing Private Limited	15-05-2021	1,87,21,22,251	42,14,97,560	Operational creditors (other than Workmen and Employees and Government Dues)	NA	NA	NA	-	NA	NA	1,45,06,24,691	-	<p>After careful scrutiny of the documents submitted, it was observed that the amount of Rs. 1,45,06,24,691 was not as per the books of accounts of the Corporate Debtor.</p> <p>The amount of the claim in respect of the penalty cannot be accepted as the same was not adjudicated.</p> <p>Further, the ledgers of CD as maintained in the books of accounts of Shri Gurudatt Sugars Marketing Private Limited was not as per the total claim submitted by the Company.</p> <p>In view of above, the claim amounting to Rs. 1,45,06,24,691/- (Rupees Two Lakh Fourteen Thousand</p>
4	Gangai Sales	09-06-2021	8,02,110	8,02,110	Operational creditors (other than Workmen and Employees and Government Dues)	NA	NA	NA	-	NA	NA	-	-	
5	RMM Associates (Malu Group)	08-02-2021	6,92,439	3,13,048	Operational creditors (other than Workmen and Employees and Government Dues)	NA	NA	NA	-	NA	NA	3,79,391	-	

6	Crystal Engineers	09-09-2021	88,62,706	88,62,706	Operational creditors (other than Workmen and Employees and Government Dues)	NA	NA	NA	0	NA	NA	-	-	Pursuant to the order passed by the Hon'ble NCLT, Mumbai bench on 27-07-2023, the resolution professional admitted the said claim
7	Sucden India Private Limited	17-08-2021	28,67,41,321	8,32,59,079	Operational creditors (other than Workmen and Employees and Government Dues)	NA	NA	NA	0	NA	NA	20,34,82,242	-	<p>After careful scrutiny of the documents submitted and the information received from CD, we have observed that the claim amount of Rs. 20,34,82,242/- (Twenty Crore Thirty Four Lac Eighty Two Thousand and Forty Two) could not be verified from the records of the CD and was hence REJECTED.</p> <p>Further, the claim in respect of the interest and penalty was not adjudicated and therefore cannot be accepted.</p> <p>Based on above, remainder claim amounting to Rs.8,32,59,079 /- (Rupees Eight Crore Thirty Two Lac Fifty Nine Thousand and Seventy Nine Only) was admitted.</p>
8	Farmers' Claim in Form B	29-07-2021	1,92,00,241	1,15,50,684	Operational creditors (other than Workmen and Employees and Government Dues)	NA	NA	NA	0	NA	NA	76,49,557	-	